

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 22.09.06

Copies of order prepared for Counsels for both sides.

ln 22/09

ln 22/09 S.O.

~~ln 22/09~~

1. A memo at FI-A may readily be seen for orders.

ln 22-11-06

Bench

Order on 23.11.06

Copy of Order may be given to both Counsels.

ln 5.12.06

ln 5.12.06 S.O.

Order dated - 23/11/2006

Present Mr. A. Karungo,

Id. Counsel for the Applicant and Mr. S.K. Otha, Id. Standing Counsel for the Railways.

Id. Standing Counsel for the Railways submits copy of the letter from Divisional Personnel Officer (Respondent No.3) addressed to the Applicant, dated 14.11.2006, stating that orders of the Tribunal have been implemented. The same was perused by the Applicant's Counsel.

Since the orders have been implemented, the case is closed.

ln 10/12/06
Counsel (Admin.)